

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:297
ANSWERED ON:08.08.2003
PROCUREMENT OF PADDY
V. VETRISELVAN

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total quantum of paddy alongwith its value procured by the Government agencies from the farmers during each of the last two years, State-wise;
- (b) whether some State Governments and representatives of farmers have requested the Government to procure more paddy from the respective States;
- (c) if so, the details thereof, State-wise; and
- (d) the action taken by the Government on these requests?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD YADAV)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF STARRED QUESTION NO.297 DUE FOR ANSWER ON 08.08.2003 IN THE LOK SABHA.

(a): The State-wise position of the total quantity of paddy procured during the Kharif Marketing Season 2000-01 and 2001-02 by the FCI and the State Government Agencies and the value of the said paddy, on the basis of the MSP of paddy for each of the two years, is annexed.

(b),(c)&(d): The Governments and farmer's representatives of Assam, Bihar, Jharkhand, Madhya Pradesh, Orissa, Tamil Nadu, Tripura and Andaman and Nicobar Islands have approached the Central Government for procurement of paddy in these States. The position regarding the procurement of paddy in these States during the current KMS 2002-03 is as under:-

Assam : The FCI who were asked to undertake procurement of Boro Paddy in selected districts of the State have opened 22 procurement centres. However, little paddy of the requisite specifications has been offered at these centres.

Bihar : The FCI have opened 100 paddy procurement centres in the State. A quantity of 2.27 lakh tonnes of paddy has been procured during the current KMS, as compared to 1.32 lakh tonnes during the previous year.

Jharkhand : The State Government had sought procurement of marketable surplus of paddy in the State by the FCI in March, 2003. In view, however, of very small procurement of paddy in the past, there are no purchase centres or infrastructure for paddy procurement and the FCI are currently exploring the possibility of establishing procurement centres in areas which have surplus availability of paddy, in consultation with the State Government.

Madhya Pradesh : The FCI have taken up paddy procurement in the Chambal, Gwalior and Jabalpur Divisions directly from farmers at 43 procurement centres, in addition to the procurement being done by the State Agencies; 0.97 lakh tonnes of paddy have been procured in the State.

Orissa : The FCI, in consultation with the State Government, have opened 20 paddy procurement centres, keeping in view the areas where reports of distress sale are received as also the potential for procurement; 505 MTs of paddy have been procured so far.

Tamil Nadu : The State Government have undertaken the procurement of paddy under the Decentralised Procurement Scheme from the current KMS 2002-03; 1.59 lakh MTs of paddy have been procured so far.

Tripura : The State Government have evinced interest in implementing the Decentralised Procurement Scheme and the Guidelines of the same have been sent to the State Government whose response is awaited.

A&N Islands : The Union Territory Administration have sent a proposal for the procurement of paddy/rice from farmers under the Decentralised Procurement Scheme, the modalities of which are being determined.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF STARRED QUESTION NO. 297 DUE FOR ANSWER ON 08-08-2003 IN THE LOK SABHA.

STATEWISE QUANTITY OF PADDY PROCURED AND ITS VALUE DURING KMS 2000-01 AND 2001-02

(IN '000 TONNES)

STATES/U.T. 2000-01 2001-02

Quantity Value Quantity Value
procured (in Crore) procured (in Crore)

| | | | | |
|------------------|------|---------|------|---------|
| Andhra Pradesh | 430 | 232.20 | 303 | 169.68 |
| Bihar | 29 | 15.66 | 133 | 74.48 |
| Chandigarh | 24 | 12.96 | - | - |
| Chhatisgarh | 524 | 282.96 | 1886 | 1056.16 |
| Haryana | 1363 | 736.02 | 1575 | 882.00 |
| Himachal Pradesh | 1 | 0.54 | Neg. | - |
| Karnataka | 1 | 0.54 | Neg. | - |
| Madhya Pradesh | 119 | 64.26 | 266 | 148.96 |
| Maharashtra | 32 | 17.28 | 148 | 82.88 |
| Punjab | 8629 | 4659.66 | 9434 | 5283.04 |
| Rajasthan | 31 | 16.74 | 17 | 9.52 |
| Tamil Nadu | 2530 | 1366.20 | 1272 | 712.32 |
| Uttar Pradesh | 540 | 291.60 | 895 | 501.20 |
| Uttaranchal | 63 | 34.02 | 39 | 21.84 |

TOTAL 14316 7730.64 15968 8942.08

Neg - Below 500 tonnes.